

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-04/2017

New Delhi this the 03rd day of January, 2017.

**Hon'ble Sh. P.K. Basu, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

Kiran Singh Verma, Age 62 years
S/o Late Harikishan
Statiscal Assistant (Retd.)
R/o Village Chhalera, Gali No.3
Sector-44, Noida, U.P.
Presently at Delhi
Retired from Home Police-II
Delhi Secretariat I.T.O. Delhi.

... Applicant

(By Advocate : Mr. Rambir Chauhan)

Versus

1. Department of Planning
Through its Director
Govt of N.C.T of Delhi
Delhi Secretariat
Plairs Building, I.T.O. New Delhi
2. Superintendent (Cordination)
Services Department
Govt of N.C.T. Delhi
Delhi Secretariat
Plairs Building, I.T.O, New Delhi
3. Deputy Secretary/H.O.O (GAD)
Govt of N.C.T. Delhi
M-Block, Vikas Sadan
I.T.O. New Delhi.

... Respondents

ORDER (ORAL)

Mr. P.K. Basu, Member (A)

O.A. is dismissed as none of the relevant documents namely charge sheet, copy of FIR etc. in support of the case have been filed. However, liberty is granted to the applicant to file a fresh OA complete in all respects.

**(Raj Vir Sharma)
Member (J)**

**(P.K. Basu)
Member (A)**

